

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/836/2020

HYDERABAD, this the 15th day of February, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Ealesu Velpula,
S/o. V. Israel, aged 32 years,
Occ: Junior Engineer (TRS), (Group C),
Electric Loco Shed,
South Central Railway,
Vijayawada,
Krishna District, A.P.

...Applicant

(By Advocate : Mr.K.R.K.V. Prasad)

Vs.

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Principal Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.
3. The Senior Deputy General Manager (Vigilance),
South Central Railway,
Rail Nilayam,
Secunderabad.
4. The Senior Divisional Electrical Engineer,
Electric Loco Shed,
South Central Railway,
Vijayawada.
5. The Senior Divisional Personnel Officer,
South Central Railway,
Vijayawada Division,
Vijayawada.

....Respondents

(By Advocate : Mr. S.M Patnaik, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Sri S.M. Patnaik, learned counsel for the respondents submitted that the respondents have granted the relief sought for by the applicant in this O.A. Sri K.R.K.V. Prasad, learned counsel for the applicant has also consented. Hence, the O.A. is closed as satisfied. If the applicant has still any grievance, he is at liberty to approach this Tribunal by filing an appropriate Application. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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